

**Income Tax (Sixth Amendment) Rules, 1985
and Notification under Customs Act 1962**

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : I beg to lay
on the Table :—

- (1) A copy of the Income-tax (Sixth Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. S.O. 602 (E) in Gazette of India dated the 12th August, 1985 under section 296 of the Income-tax Act, 1961.

[Placed in Library. See No. LT—
1346/85].

- (2) A copy of Notification No. G.S.R. 645 (E) (Hindi and English versions) published in Gazette of India dated the 12th August, 1985 together with an explanatory memorandum regarding revised rates of exchange for conversion of Swiss Francs into Indian currency or vice-versa, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT—
1347/85].

12.10 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

- (i) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th August, 1985, agreed without any amendment to the Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 7th August, 1985.”

- (ii) “In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to enclose a copy of the Auroville (Emergency Provisions) Amendment Bill, 1985, which has been passed by the Rajya Sabha at its sitting held on the 19th August 1985.”

[English]

**AUROVILLE (EMERGENCY PROVISIONS)
AMENDMENT BILL AS PASSED BY
RAJYA SABHA**

SECRETARY-GENERAL : Sir, I lay on the Table the Auroville (Emergency Provisions) Amendment Bill, 1985, as passed by Rajya Sabha.

ESTIMATES COMMITTEE

Ninth Report

[English]

SHRI CHINTAMANI PANIGRAHI : (Bhubaneswar) : Sir, I beg to present the Ninth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Fifty-sixth Report of the Committee (7th Lok Sabha) on the Ministry of Railways—Railway Safety.

**COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES AND
SCHEDULED TRIBES**

Third Report

[English]

SHRI K. D. SULTANPURI (Simla) : Sir, I beg to present the Third Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in the Fifty-second Report of the